

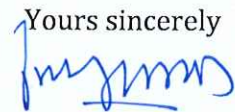
File No. 19(2) 2018/FSA/RCD/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated : 28th September, 2020

Subject: Extension of date for mandatory food safety audit of Food Businesses under the FSS(Food Safety Auditing) Regulations, 2018 : reg

In continuation of the clarifications issued vide letters of even number dated 24.09.2019, 29.11.2019 and 12.06.2020 with respect to order dated 13.08.2019 mandating audits of food businesses holding Central Licenses and falling under high risk categories, it is informed that keeping in view the current situation due to COVID-19 Pandemic, the last date for mandatory audits has been extended upto 31.12.2020. Accordingly, the food businesses are directed to get such mandatory audits of their premises conducted by 31.12.2020.

2. This issues with the approval of the Competent Authority.

Yours sincerely


(Parveen Jargar)

Joint Director (Regulatory Compliance)

To,

- (i) All Food Business Operator
- (ii) Commissioner of Food Safety of all States/UT's
- (iii) All Central Licensing Authorities
- (iv) FSSAI empaneled Audit Agencies
- (v) Head(IT) : for uploading on FSSAI website